

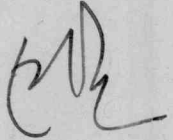
A2
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OA No 1198/94

16/8/95

Hon. Dr. R.K. Saxena, J.M.

~~Shri~~ None is present for the applicant while Shri N.B. Singh, Counsel for the respondents is present. Learned Counsel for the applicant did not appear on 26.5.95 and again on 19.7.95 when the case was fixed. Again none is present on behalf of the applicant today. It appears that the applicant is not interested in pursuing the matter any further. The OA is, therefore, dismissed for default.


J.M.

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